

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT G. P. JAIN
DAILY BOARD CIVIL CAUSE LIST OF DATE 23.09.2020.
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	St. No.4287/20	Subhash R. Khanvilkar V/ s. MCGM	NM hearing	Kudalkar	
2	1513/19	Mr. Lindwall Joseph Rodrigues Vs Hemanand B. Namdarian	NM hearing	Omprakash Tiwari	
3.	924/20	Kishor Pandurang Koli Vs MCGM	NM hearing	A.M. Saraogi	
4	St. No.3546/20	Darshana N. Worlikar V/s. MCGM	NM hearing	A.M. Saraogi	
5	2521/10	Ramnijklal Chapsi Savla Vs MCGM	Argument	Mukesh Chheda	
6	1960/16	Mr. Ramjiyawan Rambaran Yadav Vs MCGM & Anr.	Draft Issues	Rajendra Narvankar	
7	1426/17	Mrs Meerabai Dada Bansode Vs MCGM & Anr.	Draft Issues	Rohan Sonawane	